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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2539/2023 & CM APPL. 9737/2023

POOJA SATYOGI

Through: Mr. Abhik Chimni, Mr. Pranjal

Abrol, Mr. Maaroof, Mr. Gurupal

.....Petitioner

Singh and Ms. Shreya Bajpai,

Advocates.

versus

DR. B. R. AMBEDKAR UNIVERSITY DELHIRespondent Through:

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 30.01.2025

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The matter could not be taken up for hearing due to paucity of time.

List on 10.07.2025.

(BY ORDER)

COURT MASTER

JANUARY 30, 2025 *'Bhupi'*